



**No.GOB(I) 3/2018**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATE: 15<sup>TH</sup> DECEMBER, 2018.**

**NOTIFICATION**

Sri.Ashoka T., IV Addl. Civil Judge and JMFC., Udupi is transferred and posted as Civil Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru (Vacant Post), in the interest of public service, to take effect from 17.12.2018.

BY ORDER OF THE HIGH COURT

Sd/-

(V. SRISHANANDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

1. The Prl. District and Sessions Judge, Udupi with a request to make necessary arrangements for relieving the officer concerned and to send the proposal for concurrent appointment to the court which will become vacant due to above transfer.
2. Sri.Ashoka T., IV Addl. Civil Judge and JMFC., Udupi
3. The IV Addl. Civil Judge and JMFC., Udupi.
4. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics and Review)/ Registrar (Recruitment) and Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
6. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
7. The A.R.-cum-P.S. to Hon'ble the Chief Justice.



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8. The Private Secretary to the Hon'ble Administrative Judge for Udupi District.
9. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
12. The Accountant General in Karnataka, Bengaluru.
13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
16. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
17. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
20. Spare copies.

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